

ITEM NO.802
(Mentioning)

COURT NO.7

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 13699/2018

(Arising out of impugned judgment and order dated 12-12-2017 in WP No. 57797/2017 passed by the High Court of Judicature at Allahabad)

JAGAN LAL & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 13-12-2023 This petition was mentioned today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) Mr. Mahesh Kumar, Adv.
Mr. K. B. Sounder Rajan, AOR

For Respondent(s) Mr. Praveen Swarup, AOR

UPON being mentioned the Court made the following

O R D E R

Upon being mentioned by the petitioners, the matter be not deleted from the tentatively shown date i.e., 09.02.2024.

(NITIN TALREJA)
COURT MASTER (SH)

(KAMLESH RAWAT)
ASSISTANT REGISTRAR